

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 3509
TO BE ANSWERED ON 08.08.2022**

WELLNESS SECTOR SKILL COUNCIL

**3509. SHRI CHANDRA SEKHAR SAHU: SHRI GIRISH BHALCHANDRA BAPAT:
SHRI RAHUL RAMESH SHEWALE: DR. PRITAM GOPINATHRAO MUNDE:**

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Beauty & Wellness Sector Skill Council has been functioning in the country;
- (b) if so, the details of funds allocated, sanctioned to the Council since its inception;
- (c) the details of the short term and long term courses being organised by the Council for promoting skills in the country particularly in Odisha;
- (d) the details of initiatives so far undertaken by the Council and the number of students so far benefitted from various such initiatives, State-wise particularly in Odisha; and
- (e) the extent to which the Council has so far been achieved its objectives?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJEEV CHANDRASEKHAR)**

(a) Yes Sir. Beauty & Wellness Sector Skill Council (B&WSSC) was set up in 2014 as autonomous industry-led body with Confederation of Indian Industries as its Promoter Organization, by the Ministry of Skill Development and Entrepreneurship (MSDE) through National Skill Development Corporation (NSDC) to ensure that skill development efforts being made by all the stakeholders are in accordance with the actual needs of the industry and to develop competency standards.

The Government has conferred developmental functions (like development of National Occupational Standards (NOSs) / Qualification Packs (QPs), providing employer connect, assessing sectoral skill requirement, etc.) as well as regulatory functions (like affiliating training providers (TPs) for specific job roles, assessment & certification Trainees, Training of Trainers (ToTs), and Training of Assessors (ToAs), etc.) on the SSCs for the smooth conduct of skill development programs.

(b) The Government provides the seed money for initial capacity building of the SSCs and further funding has to be done in tranches after achievement of certain monitorable targets. Accordingly, Ministry through NSDC had sanctioned Rs. 5 crore as the grant amount for B&WSSC at the time of incorporation via agreement in 2014. Out of which, Rs.3.25 Cr. were disbursed to B&WSSC at the time of inception. Presently, B&WSSC is in a self-sustainable mode; hence, no further grants were released by the Ministry.

(c) and (d) B&WSSC has designed 25 NSQF (National Skills Qualifications Framework) aligned job roles which have been adopted by 26 state school boards including Odisha and Central Board of Secondary Education. Also, B&WSSC has conducted recognition of prior learning programs in the State of Odisha for the beneficiaries of Yoga job roles through training partners like Patanjali and Art of Living.

Training programmes have been conducted in the job roles designed by B&WSSC under various schemes of Central and State Government such as Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), Seekho aur Kamao, etc. Since inception i.e. 2014, 9.91 lakh candidates have been trained across the country (0.13 lakh candidates of State of Odisha) in the job roles designed by B&WSSC. The state-wise details are given at *Annexure*.

(e) In addition to design and develop industry specific course curriculum, B&WSSC has certified more than 2800 Trainers and 1200 Assessors so far under the skilling eco system. Also, there are more than 550 industry members associated with B&WSSC.

ANNEXURE REFER TO IN REPLY PART (c) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 3509

State-wise number of candidates trained in job roles designed by B&WSSC:

S. No.	State	Candidates Trained
1	Andaman & Nicobar Island	531
2	Andhra Pradesh	9,213
3	Arunachal Pradesh	2,965
4	Assam	29,838
5	Bihar	31,637
6	Chandigarh	3,112
7	Chhattisgarh	8,857
8	Dadra Nagra Haveli and Daman & Diu	612
9	Delhi	44,168
10	Goa	1,613
11	Gujarat	25,405
12	Haryana	71,784
13	Himachal Pradesh	12,142
14	Jammu & Kashmir	14,390
15	Jharkhand	15,547
16	Karnataka	20,873
17	Kerala	21,598
18	Ladakh	52
19	Madhya Pradesh	1,02,917
20	Maharashtra	74,335
21	Manipur	1,019
22	Meghalaya	1,855
23	Mizoram	7,344
24	Nagaland	7,381
25	Odisha	13,525
26	Puducherry	2,122
27	Punjab	74,129
28	Rajasthan	93,540
29	Sikkim	1,216
30	Tamil Nadu	58,411
31	Telangana	26,117
32	Tripura	3,892
33	Uttar Pradesh	98,780
34	Uttarakhand	18,495
35	West Bengal	91,797
Total		9,91,212
